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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 276 of 1994

New Delhi this the 10th day of February, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

1. Shri R.K. Gupta
R/o BJ-52, West Shalimar Bagh,
Delhi-110052.
2. Shri S.S. Shankdhar
R/o Sector 1/679, R.K. Puram,
New Delhi-110022.Applicants

By Advocate Shri C.B. Pillai

Versus

1. Union of India through
The Secretary, Min. of Agriculture,
Department of Agriculture & Cooperation,
Krishi Bhavan,
New Delhi.
2. The Director of Administration,
Directorate of Extension,
Min. of Agriculture,
Department of Agriculture & Co-op.,
West Block No.8, R.K. Puram,
New Delhi -110066.
3. Shri Deep Chand, UDC,
Directorate of Extension,
Min. of Agriculture,
Department of Agriculture & Co-operation,
West Block No.8, R.K. Puram,
New Delhi.Respondents

ORDER (ORAI)

Mr. Justice S.K. Dhaon, Vice-Chairman

The applicants apprehend that the respondents may reopen the seniority list. They have, therefore, approached this Tribunal by means of this O.A.

2. It is averred that the applicants have already made a detailed representation urging the authority concerned not to reopen the seniority list. It is also stated in the representation that the applicants have drawn attention of the authroity concerned to a number of decisions of the Supreme Court. We have no doubt that the authority concerned will take into consideration the law laid down by the Supreme Court before taking a decision. This application is premature. If and when a decision is taken

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to revise the seniority list, it will be open to the applicants to approach this Tribunal within ~~the~~ an appropriate time.

3. The application is dismissed summarily.

4. A copy of this order be given to the counsel for the applicant as soon as possible.

(B.N. DHOUNDIYAI)
MEMBER (A)
10.02.1994

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(S.K. DHAON)
VICE CHAIRMAN
10.02.1994

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